

**CAUSE LIST OF XV Addl. XXIII ACMM (SCCH-19), COURT OF  
SMALL CAUSES, MAYO HALL UNIT, BENGALURU TAKEN ON BOARD  
FOR HEAR AND ARGUMENT ON 27.09.2021.**

<b>Sl. No.</b>	<b>Case No./year</b>	<b>Advocate Name</b>
<b><u>EVIDENCE</u></b>		
1	MVC 4999/2019	T MANJUANTH
2	MVC 7956/2019	B.S.DEVARAJU
3	MVC 280/2020	N.SATHYANARAYANA
4	MVC 698/2020	PILLAREDDY
5	MVC 956/2020	T MANJUANTH
6	MVC 957/2020	T MANJUANTH
7	MVC 1089/2020	T MANJUANTH
8	SC 15123/2020	GUNASHEKAR
9	MVC 2968/2020	M.SUBRAMANI
10	HRC 10002/2021	P SHRINIVAS KUMAR
11	SC 15039/2021	LEXICON LEGAL
<b><u>HEARING</u></b>		
1	SC 15278/2018	M D RAGHUNATH
2	EX 15152/2018	K.S. SREEKANTHA
3	EX 15022/2019	L ASHOK KUMAR
4	EX 786/2019	SURESH
5	EX 15191/2019	L ASHOK KUMAR
6	EX 15008/2020	KR MANJUANATH
7	MVC 3380/2021	MURALI MOHAN P.K
8	MVC 3381/2021	MURALI MOHAN

NOTE: The remaining cases in the cause list will be adjourned.

**CAUSE LIST OF XV Addl. XXIII ACMM (SCCH-19), COURT OF  
SMALL CAUSES, MAYO HALL UNIT, BENGALURU TAKEN ON BOARD  
FOR HEAR AND ARGUMENT ON 28.09.2021.**

<b>Sl.No</b>	<b>Case No/year</b>	<b>Advocate Name</b>
<b><u>EVIDENCE</u></b>		
1	MVC 3977/2018	M.D.NAVEEN
3	MVC 5249/2019	B Y RAVI
4	MVC 206/2020	T MANJUANATH
5	MVC 1068/2020	N.SATHYANARAYANA
6	MVC 274/2021	M.SUBRAMANI
7	MVC 1215/2021	M.SUBRAMANI
<b><u>JUDGMENTS</u></b>		
1	SC 15045/2021	A P NATESH
2	CC 15071/2019	KRS LAW ASSOCIATES
<b><u>HEARING</u></b>		
1	EX 15184/2018	T. RAMESH BABU
2	EX 15055/2020	S M AHMED
3	SC 15147/2020	S M AHMED
4	PCR 54106/2020	M/S AGRAA LEGAL

NOTE: The remaining cases in the cause list will be adjourned.

**CAUSE LIST OF XV Addl. XXIII ACMM (SCCH-19), COURT OF  
SMALL CAUSES, MAYO HALL UNIT, BENGALURU TAKEN ON BOARD  
FOR HEAR AND ARGUMENT ON 29.09.2021**

<b>Sl.No</b>	<b>Case No/year</b>	<b>Advocate Name</b>
<b><u>EVIDENCE</u></b>		
1	MVC 5511/2019	C.T.SRINIVAS
2	MVC 8076/2019	T MANJUANATH
3	MVC 208/2020	T MANJUANATH
4	SC 15223/2020	ASHWINI S L
5	SC 15225/2020	S LAZARUS
6	SC 15226/2020	S LAZARUS
7	SC 15105/2021	L ASHOK KUMAR
8	SC 15106/2021	L ASHOK KUMAR
9	SC 15107/2021	L ASHOK KUMAR
<b><u>SETTLEMENT</u></b>		
1	SC 15195/2020	L ASHOK KUMAR
2	MVC 3993/2020	T MANJUANATH
<b><u>SWORN STATEMENT</u></b>		
1	PCR 54095/2020	SUMA
<b><u>HERAING</u></b>		
1	CC 51916/2017	

NOTE: The remaining cases in the cause list will be adjourned.

**CAUSE LIST OF XV Addl. XXIII ACMM (SCCH-19), COURT  
OF SMALL CAUSES, MAYO HALL UNIT, BENGALURU TAKEN ON  
BOARD FOR HEAR AND ARGUMENT ON 30.09.2021**

<b>Sl.No</b>	<b>Case No/year</b>	<b>Advocate Name</b>
<b><u>EVIDENCE</u></b>		
1	MVC 224/2019	VEENA RANI JS
2	MVC 357/2019	M.D.NAVEEN
3	MVC 6114/2019	M.D.NAVEEN
4	CC 155028/2016	VIJAYKUMAR V
<b><u>HEARING</u></b>		
1	MVC 7758/2019	K.V.VENKATARAMANA REDDY
2	EX 15162/2020	JAMEER BASHA S M
3	EX 968/2020	
4	SC 15135/2021	L ASHOK KUMAR
<b><u>SETTLEMENT</u></b>		
1	SC 15220/2019	K A ADISESHA REDDY
2	SC 15221/2019	K A ADISESHA REDDY
3	MVC 2952/2020	M.D.NAVEEN
4	MVC 3918/2020	MURALI MOHAN
5	MVC 4200/2020	T MANJUANATH

NOTE: The remaining cases in the cause list will be adjourned.

**CAUSE LIST OF XV Addl. XXIII ACMM (SCCH-19), COURT OF  
SMALL CAUSES, MAYO HALL UNIT, BENGALURU TAKEN ON BOARD  
FOR HEAR AND ARGUMENT ON 01.10.2021**

<b>Sl.No</b>	<b>Case No/year</b>	<b>Advocate Name</b>
<b><u>EVIDENCE</u></b>		
1	MVC 3584/2019	M.D.NAVEEN
2	MVC 5262/2019	N. SATHYANARAYANA
3	MVC 6691/2019	M.D.NAVEEN
4	MVC 6692/2019	M.D.NAVEEN
5	MVC 6693/2019	M.D.NAVEEN
6	MVC 1529/2020	N.SATHYANARAYANA
7	MVC 1530/2020	N.SATHYANARAYANA
8	MVC 3421/2020	T MANJUANATH
9	SC 15199/2020	K SHANKARANARAYANA
10	SC 15016/2021	K.SHANKARANARAYANA
11	MVC 1345/2021	N.SATHYANARAYANA
12	MVC 1347/2021	N.SATHYANARAYANA
13	MVC 1519/2021	B.S.DEVARAJU
<b><u>HEARING</u></b>		
1	MVC 3557/2021	D GUNASHEKAR
<b><u>SETTLEMENT</u></b>		
1	CC 15109/2021	JS ADVOCATES AND LEGAL CONSULTANTS
2	CC 15123/2021	JS ADVOCATES AND LEGAL CONSULTANTS

NOTE: The remaining cases in the cause list will be adjourned.

XV Addl. Judge and ACMM  
Court of Small Causes,  
Mayo Hall Unit, Bengaluru.